

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:201
ANSWERED ON:24.11.2010
IRRIGATION PROJECTS
Choudhary Shri Harish

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the funds allocated and utilised for multi-purpose irrigation projects, including Sardar Sarovar Project, during the last three years and the current year, year-wise;
- (b) whether the Government has reviewed/monitored the progress of these projects; (c if so, the details thereof;
- (d) whether the projects have incurred time and cost overruns due to shortage of funds;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken for early completion of the projects?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.201 DUE FOR REPLY ON 24-11-2010 REGARDING "IRRIGATION PROJECTS"

(a): State wise details of annual plan outlay and the expenditure/revised outlay for major and medium irrigation projects including multipurpose projects for the year 2007-08 to 2009-10 is given in Annex-I. Up-to-date information about outlay approved by the Planning Commission for major and medium irrigation for the year 2010-11 are also given in Annex-I. The outlay in respect of two States (Arunachal Pradesh and Maharashtra) are not finalized. The budget allotment and the expenditure in respect of Sardar Sarovar Project as per Status Reports of Sardar Sarovar Narmada Nigam Limited for the year 2007-08 to 2010-11 is as under:

(Rs. In Crore)

Year	Budget allotment	Expenditure during the year
2007-08	1753	2040.00
2008-09	4657	3641.60
2009-2010	4559	1846.73
2010-11	2200	329.28 (up to June 2010)

(b) & (c): The review and monitoring of the irrigation projects are undertaken by the respective State Governments who implement the projects. However, important projects including those under Accelerated Irrigation Benefits Programme (AIBP) are also being monitored by Central Water Commission. Progress in respect of Sardar Sarovar Project is closely monitored by the Narmada Control Authority and Sardar Sarovar Construction Advisory Committee.

(d) to (f): Various schemes for creation of irrigation potential are conceived, planned and implemented by the respective State Governments. Time and cost overrun in most of the projects has been reported due to various reasons. A large number of river valley projects, both multipurpose and irrigation, spilled over from plan to plan period, mainly because of financial constraints being faced by the State Governments. Government of India introduced Accelerated Irrigation Benefits Programme (AIBP) in the year 1996 with a view to providing financial assistance to States to complete various ongoing last mile irrigation projects in the country. Since its formulation, the terms of the programme have been widened and liberalized over time.